

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

UNSTARRED QUESTION NO:836
ANSWERED ON:27.11.2012
PARALYMPICS SPORTS
Abdulrahman Shri ;Gowda Shri D.B. Chandre

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the name of schemes and programmes implemented by the Government to promote/encourage Paralympics Sports in the country;
- (b) the details of financial assistance provided to the Paralympics Committee of India (PCI) during each of the last three years and the current year;
- (c) whether any irregularities/complaints in selection of players have come to the notice of the Government;
- (d) if so, the details thereof; and
- (e) the action taken by the Government against the office bearers of PCI found involved in such irregularities?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI JITENDRA SINGH)

(a) Under the Scheme of "Assistance to National Sports Federations", financial assistance is provided by the Ministry to all recognized National Sports Federations (NSFs) including the NSFs dealing with sportspersons with disabilities such as Paralympic Committee of India (PCI), Special Olympic Bharat (SOB) and All India Sports Council of the Deaf (AISCD) for organizing National/ international events in India, participation in international tournaments abroad, procurement of sports equipment, coaching/ training, engagement of foreign coaches, etc.

(b) The details of financial assistance provided to the Paralympic Committee of India during last three years and the current year are given below:-

Year Amount (Rs. in lakhs)

2009-10 142.83

2010-11 221.39

2011-12 77.77

2012-13 147.73
Upto (October, 2012)

(c) No, madam.

(d) & (e) Do not arise.